

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Pegasus Assets Reconstruction Pvt. Ltd.
Vs
G R K Reddy

MAIN PETITION NUMBER : CP(IB)/85(CHE)2024

(IA/MA) APPLICATION NUMBERS

IA/1110(CHE)/2024

ORDER

Present: Ms. Savitha Devi, Ld. Counsel for the Applicant.

Ms. K. Bharathi, Ld. Counsel for the Respondent.

This application has been filed seeking stay of the proceedings in CP(IB)/85(CHE)/2024 which is listed on 05.06.2024.

Ld. Counsel for the Respondent accepts notice. She seeks and is granted two weeks time to file reply.

List the application on **05.06.2024** with the main CP.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs